

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.371/2015

Date of Decision: 20th July, 2018

CORAM: HON'BLE DR. BHAGWAN SAHAI, MEMBER (A)
HON'BLE SMT RAVINDER KAUR, MEMBER (J)

Vishwesh Chaube
 working as Director/IRICEN,
 Pune (Group "A") Post,
 in Indian Railways Institute of
 Civil Engineering, Pune,
 IRICEN, Pune and residing at:
 11-A, South Main Road, IRICEN
 Railway Colony, Koregaon Park,
 Pune - 411 001,
 State of Maharashtra. . . . **Applicant**

(By Advocate Shri R.G. Walia)

VERSUS

1. The Union of India,
 Through The Secretary,
 Railway Board,
 Rail Bhavan,
 New Delhi - 110 001.
2. Department of Personnel
 and Training (DoPT)
 Through its Secretary,
 North Block,
 New Delhi - 110 001.
3. Chairman Railway Board,
 Railway Bhavan,
 New Delhi - 110 001.
4. Appointment Committee of
 Cabinet (ACC) through
 Establishment Officer
 DoPT, North Block,
 New Delhi - 110 001... . . . **Respondents**

(By Advocate Shri S.C. Dhawan)

ORDER (ORAL)

PER: Dr. Bhagwan Sahai, MEMBER (A)

It is submitted by learned Advocate for the applicant that the subject matter of the OA survives no more making the OA *infuctuous*. Therefore, the OA alongwith MA No.790/2016 stand disposed of as *infuctuous*.

(Smt Ravinder Kaur)
Member (A)

(Dr. Bhagwan Sahai)
Member (J)

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